

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:175  
ANSWERED ON:22.11.2006  
DEVELOPMENT SCHEMES FOR RURAL/ BACKWARD AREAS  
Athawale Shri Ramdas

**Will the Minister of PLANNING be pleased to state:**

- (a) whether the Union Government has received any proposals from the State Governments including Maharashtra for the development of tribal, rural, hilly and backward areas in the respective States during the last three years;
- (b) if so, the details of such proposals especially relating to the tribal areas, State-wise;
- (c) whether the Union Government has approved or proposes to approve the said proposals;
- (d) if so, the funds earmarked by the Union Government for the said proposals, scheme-wise; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN)

(a) to (e): The planning and development of an area is primarily the responsibility of the concerned State Government. The Union Government supplements the efforts of the State Governments in the development of tribal, rural, hilly and backward areas through Special Area Programmes, viz. Rashtriya Sam Vikas Yojana( now replaced by the Backward Regions Grant Fund), Hill Area Development Programme/ Western Ghats Development Programme, Tribal Sub-Plan, Grants under Art.275(1), etc. These programmes are part of the States` Annual Plans and the proposals received are processed and approved each year.